

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3735  
ANSWERED ON:19.04.2005  
INCLUSION OF KODAVA LANGUAGE IN 8TH SCHEDULE  
Gowda Shri D.V. Sadananda;Shivanna Shri M

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government of Karnataka has sent proposal for inclusion of Kodava Language in the 8th Schedule of the Constitution of India;
- (b) if so, the present status of the proposals; and
- (c) the time by which such language is likely to be included in the Constitution of India?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a)to(c): Yes, Sir.

A committee was set up under Shri Sirakant mohapatra to evolve a set of objective criteria for inclusion of more languages in the Eighth Schedule. The Committee has submitted its report and made certain recommendations. A decision on the pending demands for inclusion of languages in the Eighth Schedule, including Kodava, will be taken in the light of the recommendations of the Committee. A decision on the subject involves careful consideration of the issues involved and no time frame can be indicated at this stage.